

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**L.P.A. No. 477 of 2018**

The State of Jharkhand and others ... .. Appellants

Versus

Sanjay Kumar and others ... .. Respondents

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Appellants: Mr. Piyush Chitresh, A.C. to A.G.  
For Respondent No.1: Mr. Vineet Prakash, Advocate  
For Resp. Nos.2-5: Mr. S.P. Roy (GA-Bihar)  
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**Oral Order**  
**08/Dated: 09.07.2020**

Heard Mr. Piyush Chitresh, learned counsel appearing for the appellants-State, Mr. Vineet Prakash, learned counsel appearing for the writ petitioner-respondent and Mr. S.P. Roy, learned Government Advocate appearing for the respondents-State of Bihar.

It is informed on behalf of the appellants that the learned Advocate General would assist this Court on its behalf, but he is not available today.

As prayed, put up this matter on 23.07.2020.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**